NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 488/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

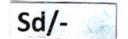
NAME OF THE PARTIES: Parshwa Info Solutions Pvt. Ltd. V/s ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
١	Amit Dilip Pasase	Practising company secretary	Some

ORDER CP 488/252(3)/NCLT/MB/MAH/2017

- 1. Learned Representative is present.
- 2. Requirements as prescribed under the provisions are to be completed by the Petitioner.
- 3. Letter is to be issued to the Registrar of Companies, Pune by the Registry to submit the Report on or before next date of hearing.
- 4. Adjourned to 21st December 2017.



M.K. SHRAWAT Member (Judicial)

Date: 04.12.2017